

Vidhan Sabha Question

Name of Department : Planning Department
Starred Question No. : 5341
Date of Reply : 13-08-2022
Subject : Sanctioned Amount
Question Asked By : Sh. Nand Lal (Rampur)
Minister Concerned : Chief Minister

Will the Chief Minister be pleased to state: -

Question	Reply
During the last three years up to 20-7-2022, what is the total amount of funds sanction by the Deputy Commissioner Shimla on the recommendation of MLA under BASP, DCP and SDRF in Rampur Assembly Constituency; details be given?	The reply has been laid on the Table of the House.

Reply of Starred Vidhan Sabha Question No. 5341 asked by Sh. Nand Lal (Rampur) regarding Sanctioned Amount.

Question	Reply
<p>During the last three years up to 20.07.2022, what is the total amount of funds sanction by the Deputy Commissioner Shimla on the recommendation of MLA under BASP, DCP and SDRF in Rampur Assembly Constituency; details be given?</p>	<p>During the last three years (2019-20 to 2022-23) up to 20th July 2022, the detail of amount sanctioned by the Deputy Commissioner Shimla on the recommendation of Hon'ble MLA for Rampur constituency is as under:</p> <ol style="list-style-type: none">1. Under VKVNY an amount of Rs. 3.85 cr. was sanctioned on the recommendation of Hon'ble MLA.2. No recommendation was made by the Hon'ble MLA for sanctioning of funds under SDP, MMGPY and SDRF.3. VMJS is a demand driven programme, therefore no recommendation from Hon'ble MLA is required.4. Under BASP recommendations for 14 schemes were received from the Hon'ble MLA Rampur, which are being processed.